

Pure Drinks (P) Ltd. in Delhi recently.

(b) and (c). The labour disputes have been resolved and the undertaking has since resumed production.

Unauthorised Export of Indian Antiques during 1973-74

1441. SHRI NAWAL KISORE SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of unauthorisedly exporting Indian antiques reported and detected during the year 1973-74,

(b) the number and names of persons involved in this and arrested so far and action taken against them,

(c) the total number of idols reported to be stolen from temples in various parts of the country during the above period, and

(d) the specific steps taken by Government to check the theft and sale of idols and antiques in India and abroad?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No case of export of Indian Antiques was reported to the Central Bureau of Investigation. However, during the year, 1973, 2 cases of attempted smuggling of Indian Antiques have come to light.

(b) and (c). A statement is attached and laid on the Table of the House [Placed in Library. See No. LT-5267/73].

(d) A statement showing the steps taken by various authorities for prevention of thefts/smuggling of ancient idols and pieces of art is laid on the Table of the House. [Placed in Library. See No. LT-5267/73]

Development of Electronics during Fifth Plan

1442. SHRI S. A. MURUGANATHAM: Will the Minister of ELECTRONICS be pleased to state-

(a) whether the proposals for the development of Electronics during the Fifth Plan period have been finalised;

(b) if so, the main outlines thereof; and

(c) the estimated cost of the proposals?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) to (c). Proposals for the development of Electronics during the Fifth Plan period have been prepared for consideration of the Planning Commission. These proposals cover both the total electronics scene, including activities which are the primary responsibility of Ministries such as the Ministry of Information and Broadcasting, the Ministry of Communications etc., as also the other areas that do not fall within the purview of any given Ministry or sector but which are important for the balanced overall growth of electronics. Until the discussions of the Planning Commission with the Ministries concerned and with the Department of Electronics are completed, it is not possible to give any precise figure for the Electronics plan as a whole. The scale involved has been indicated in the Annual Report of the Department of Electronics for the year 1972-73 that has been laid on the Table of the House i.e. "a significant investment of the order of Rs 200-300 crores during the 5th Plan will result in a total production, over this period of about Rs. 2,000 crores and a self reliant base within this time scale." **Indo-Soviet agreement for development of Electronics**

1443. SHRI S. A. MURUGANATHAM: Will the Minister of ELECTRONICS be pleased to state:

(a) whether the Soviet Union has agreed to help India in the development of Electronics; and

(b) if so, the nature of the help expected from the Soviet Union in this respect?